

FILE NO. HR-29/67/2021-HR-FSSAI/1389

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण  
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
(मानव संसाधन विभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

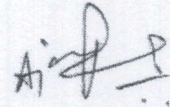
Dated: 11<sup>th</sup> August, 2025

**OFFICE ORDER No. 156/2025**

In view of the transfer of Group 'A' Officers, vide Office Order No. 120/2025 dated 22.06.2025, and as per the request received from Regulatory Compliance Division, the following changes are made in the CPIOs/FAAs.

Sr. No.	Division	Units under Division	Current CPIO	New CPIO	Current Appellate Authority	New Appellate Authority
1	RCD	Consumer Grievance	Sh. Ram Kumar Prasad, DD	Ms. Aprajita Verma, AD (Tech)	Sh. Rakesh Kumar, Director	Ms. Sweety Behera, Director
		Licensing Unit	Sh. Akhilesh Gupta, DD	Sh. Madan Mohan Khantwal, DD		
2	HR	a) Estt-I b) Vig Unit c) KRC and Document cell	Sh. Madan Mohan Khantwal, DD	Sh. Akhilesh Gupta, DD		

2. This issues with the approval of Competent Authority.



(Ajay Rana)  
Assistant Director

To:

- (i) Concerned Officers
- (ii) RTI Cell - for necessary action in view of change in designation
- (iii) IT Division - for uploading on the website under CPIO section and on the e-office dashboard